

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 137 of 2016

Dated: 7th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

**Bangalore Electricity Supply Co. Ltd. ... Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Barden
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Anand K.Ganesan

ORDER

Learned counsel for the respondent seeks four weeks time to file reply. He may file the same on or before 06.12.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 21.12.2016 after serving copy on the other side.

List the matter on **18.01.2017.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**